

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2876
ANSWERED ON:14.03.2013
HYDRO POWER GENERATION PROJECTS
Rai Shri Prem Das

Will the Minister of POWER be pleased to state:

- (a) the details of the existing and proposed Hydro Power projects in the Himalayan region of the country;
- (b) the details of the persons displaced as a result of such projects along with the status of their rehabilitation, project-wise;
- (c) whether there is an adverse impact on the ecosystem due to the Hydro Power projects;
- (d) if so, the brief summary of the surveys conducted for examining the effects of Hydro Power projects on the ecosystem; and
- (e) the manner in which the Government plans to balance Hydro Power infrastructure development with ecological sustainability of the Indian Himalayan region?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details of the hydro-electric projects (HEPs) (above 25 MW) under operation and under construction in the Himalayan States are enclosed at Annex-I & Annex-II respectively.

(b) All Rehabilitation & Resettlement (R&R) issues pertaining to Project Affected Persons (PAPs) in respect of Hydro and Thermal Power Projects are proactively addressed during land acquisition and project construction stage itself. A Rehabilitation Action Plan (RAP) is formulated through extensive consultations process involving PAPs, Heads of Panchayats of the affected villages, people's representatives and the Local Administration. The RAP, thus prepared on a consensual basis is then approved for implementation. The duration of RAP implementation varies from project to project and this normally is completed by the time project implementation is completed. However, despite the best efforts, if some R&R issues are left or they crop up after the completion of the project, they are properly addressed in due course of time. The information regarding R&R issues pending in respect of various Central Public Sector Undertakings (CPSUs) under Ministry of Power and Bhakra Beas Management Board (BBMB) is as under:

(i) NEEPCO: R&R of project affected families (PAFs) in respect of two under construction projects is being implemented through State Governments against fund provided by NEEPCO.

(ii) BBMB: Of the 7206 PAFs from Bhakra Dam Project, 48 oustees are to be provided proprietary rights, which is being pursued by Deputy Commissioner (R&R), Hissar. As regards, Pong Dam Project, the oustees have been rehabilitated in Rajasthan. Till date, 10585 oustees have been allotted land and 5767 cases are pending for allotment of land which is being done by Colonization Commissioner, Bikaner.

(iii) NHDC: The details regarding project affected families in respect of Indira Sagar and Omkareshwar Hydro projects are as under:

Sl.No.	Particulars	ProjectAffected Families	Shifted Families	Remaining Families
--------	-------------	--------------------------	------------------	--------------------

1.	Indira Sagar Project (1000 MW)	44631	43064	1567
----	--------------------------------	-------	-------	------

2.	Omkareshwar Project (520 MW)	6290	3639	2651
----	------------------------------	------	------	------

(c) to (e) Implementation of Hydro Power Projects involves submergence of forests and other types of land and is also associated with change in flow pattern in the river. While preparing the Detailed Project Report (DPR), developer carries out various studies mandated by Ministry of Environment & Forests (MoEF) in order to analyze impact of the Project on flora, fauna and wild life etc. These studies are thoroughly examined by the MoEF before granting environmental and forest clearances to the HEPs.

